

- III. (a) Annual Report of the Office of the Controller General of Patents, Designs, Trademarks and Geographical Indications, (CGPDTM), Mumbai, for the year 2014-15.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 4608/16/16]

Reports and Accounts (2012-13 and 2014-15) of various Library, Culture Center and Fund and related papers

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Fortieth Annual Report and Accounts of the Rampur Raza Library, Rampur, Uttar Pradesh, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Library.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 4737/16/16]
- (ii) (a) Annual Report and Accounts of the North Zone Cultural Centre (NZCC), Patiala, Punjab, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Cultural Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 4738/16/16]
- (iii) (a) Annual Report and Accounts of the National Culture Fund, New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Fund.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 4739/16/16]

I. Notifications of the Ministry of Home Affairs

II. Reports and Accounts (2012-13, 2013-14 and 2014-15) of Land Ports Authority of India, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of Section 3 of the Registration of Foreigners Act, 1939:—

- (1) G.S.R. 324 (E), dated the 18th March, 2016, publishing the Registration of Foreigners (Amendment) Rules, 2016.

[Placed in Library. *See* No. L.T. 4653/16/16]

- (2) G.S.R. 325 (E), dated the 18th March, 2016, publishing the Foreigners (Amendment) Order, 2016.

[Placed in Library. *See* No. L.T. 4654/16/16]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 26 of the Land Ports Authority of India Act, 2010:—

- (i) (a) First Annual Report and Accounts of the Land Ports Authority of India, New Delhi, for the year 2012-13.

- (b) Review by Government on the working of the above Authority.

[Placed in Library. *See* No. L.T. 4647/16/16]

- (ii) (a) Second Annual Report and Accounts of the Land Ports Authority of India, New Delhi, for the year 2013-14.

- (b) Review by Government on the working of the above Authority.

[Placed in Library. *See* No. L.T. 4648/16/16]

- (iii) (a) Third Annual Report and Accounts of the Land Ports Authority of India, New Delhi, for the year 2014-15.

- (b) Review by Government on the working of the above Authority.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 4649/16/16]

I. Notification of the Ministry of Mines

II. Outcome Budget (2016-17) of the Ministry of Mines

खान मंत्रालय में राज्य मंत्री तथा इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय):
महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- I. A copy (in English and Hindi) of the Ministry of Mines Notification No. G.S.R. 279 (E), dated the 4th March, 2016, publishing the Minerals (Other than Atomic and Hydro Carbons Energy Minerals) Concession Rules, 2016, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957. [Placed in Library. *See* No. L.T. 4610/16/16]